

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/798/2024, IA (IBC)/192/2024, IA (IBC)/288/2024 in CP (IB) No.252/9/HDB/2020
NAME OF THE COMPANY	AGS Management Services Pvt Ltd
NAME OF THE PETITIONER(S)	Akaal Enterprises Pvt Ltd
NAME OF THE RESPONDENT(S)	AGS Management Services Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/798/2024

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 15.07.2024** for filing proof of service and for counter.

IA (IBC)/192/2024

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Applicant.

Ld. CA Rajiv Bhatnagar along with Ms. Sumathi for R1 and R2.

Ld. Counsel for the Respondent wants to file reply to the application and stated that he will co-operate with the Applicant and provide the list of documents given in para 6 of the application. It is stated by the Applicant that only the documents mentioned at Sl.No.1 have been handed over to him and the remaining documents are still to be served.

In view of the averments made in the application, the documents mentioned in Sl.Nos.2 to 10 in Para 6 are directed to be supplied to the Applicant. Accordingly, the IA is disposed of.

IA (IBC)/288/2024

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Applicant.

None appeared for R1 to R3. As per report, Summons issued to R1 to R3. It has been mentioned that there is no such person. Accordingly, Applicant is directed to issue notice at the correct address of R1 to R3 through paper publication in English and Vernacular languages having wide circulation in the area where R1 to R3 reside. **Matter is adjourned to 15.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)